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Title : Need to regularise the services of temporary workers in Bangalore and other parts of the country.

SHRI M. SHIVANNA (CHAMRAJANAGAR): More than a Lakh temporary workers all over India are on agitation for the last three months. In Bangalore itself more than 15,000 workers went on a procession to Vidhana Sabha to submit their memorandum to the Government. Many of them have worked for about 10 to 15 years and even then today they are temporary workers. The life of workers who are involved in the cleaning and repair of drainage is pathetic as they get very less salary and many of their children can not go to schools. Their health also deteriorates very rapidly. The central Government has received at least one dozen representation in this regard. Unfortunately no action has been taken in this serious matter till today child labour and bonder labour is continuing even today after 59 years of Independence.

Those who are working in beedi factories match factories, Agarbathi industries cracker manufacturing factories and such other industries are also not getting their salaries on time. They have to work for a meagre salary. They cannot spend a single penny for taking care of their health.

I therefore, request the centre to take immediate steps to protect these workers by making all these temporary workers as permanent employees so that they can also lead a peaceful life like other employees.